

policy directives, assesses their performance vis-a-vis those directives, and issues guidelines for corrective action, wherever necessary.

[*Translation* ]

#### Recognition to Tourist Guides

7887. SHRI SANTOSH KUMAR SINGH: Will the Minister of TOURISM be pleased to state:

(a) whether Regional Directors (Tourism) have given recognition to some Tourist Guides posted to assist and guide foreign tourists and State guests;

(b) if so, whether any arrangements have been made to regularise them in future and to safeguard their interests etc and if so, the details thereof; and

(c) whether any directives/ instructions have been issued by Union Government to the States in regard to their duties and safeguarding their interests and if so, the details thereof and if not, the time by which these are likely to be issued?

THE MINISTER OF TOURISM (MUFTI MOHD. SYED): (a) and (b). According to the scheme of training tourist guides evolved by the Central Govt. the tourist guides are given licences after successful completion of their training to operate in their respective regions. These guides are freelance and are assigned to foreign and domestic tourists including State guests.

(c) The guidelines for training etc. of guides which were recently modified and which include their conduct and performance of duties have been circulated to State Governments. The interests of the guides have been safeguarded by upward revision of their rates of fee. Further, some of the field offices of the Department of Tourism maintain a roster register of guides to ensure fair opportunities of guiding assignments to all of them.

[*English* ]

#### Cash Compensatory Support to Garments

7888. SHRI RADHA KANTA DIGAL: Will the Minister of TEXTILES be pleased to state:

(a) whether cash compensatory support is being given to all kinds of garments;

(b) if not, the reasons therefor; and

(c) the list of the garments qualified for cash compensatory support?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR): (a) to (c). The Cash Compensatory Support is given to all kinds of garments except some fast moving cotton garments such as shirts, blouses, skirts jackets which can compete in the international markets without any such support.

#### NTC Showroom in Hamirpur, U.P.

7889. SHRI SWAMI PRASAD SINGH: Will the Minister of TEXTILES be pleased to state:

(a) the criteria for opening showroom by National Textile Corporation in the country;

(b) the number of show-rooms opened in each district of Uttar Pradesh during 1985-86 and 1986-87;

(c) whether Government propose to open any show-room in Hamirpur; and

(d) if so, when?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI RAM NIWAS MIRDHA): (a) Opening of showrooms at any place is decided by NTC after a detailed feasibility study.

(b) Two showrooms were opened by NTC in Almorah and Pithoragarh districts of U.P. respectively during 1985-86 and 1986-87.

(c) and (d). At present, there is no such proposal under consideration of the NTC.

#### Processing of Pension Claims by CDA (Pensions) Allahabad

7890. DR. B.L. SHAILESH: Will the Minister of DEFENCE be pleased to state:

(a) whether he is aware that the Office of the Controller of Defence Accounts (Pensions), Allahabad takes inordinately long time in processing the pension claims of not only the serving Defence Personnel but also of their widows, who are considerably harassed by this delay;

(b) whether there exists any machinery in this Office to monitor and check the clearance of pending pension cases of living and dead defence personnel; and

(c) if so, the action Government propose to take to streamline the pension payment procedure and disposal of pending cases in the above Office and fix responsibility for delays?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH): (a) The pension claims for retiring Defence Personnel and Civilians are sanctioned by CDA (Pensions), Allahabad. There is no inordinate delay. Settlement of revision claims received in bulk, disability and family pension claims occasionally gets delayed due to preoccupation of staff with retirement notification and lack of complete documents required for processing the disability and family pension claims.

(b) The pension claims are closely monitored through reports, returns, review and inspection by CDA (Pensions) and Ministry of Defence.

(c) Government has already taken several measures to streamline the pension payment procedure such as joint

notification, decentralisation of sanction of pension of Air Force and Navy Officers and Personnel and the work relating to service verification of ORs and Defence Civilians and computerisation of sanction of pension for personnel below officer's rank. The sanction of pension to Defence Civilians and Commissioned Officers is also being computerised. Responsibility in delayed cases is fixed in cases of avoidable delays.

#### Recruitment in MMTC

7891. DR. V. VENKATESH: Will the Minister of COMMERCE be pleased to state:

(a) whether there have been allegations about irregularities in direct recruitment of personnel to various cadres in Minerals and Metals Trading Corporation;

(b) the number of posts filled up by direct recruitment from 1st October, 1983 to March 30, 1987 cadre-wise and group-wise;

(c) how many recruitments were made through Employment Exchange, Newspaper advertisement, Management Institutes, and

(d) the Scheduled Caste/Scheduled Tribe backlog in each cadre/ group with reasons for not filling them up simultaneously?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) No, Sir.

(b) to (d). The number of posts of managerial cadre, filled up by direct recruitment from 1st October, 1983 to 31st March, 1987 Cadre-wise, group-wise details of the number of managers taken through employment exchange, news paper advertisements management institutions and other means and the SC/ST backlog in each cadre/ group are given below in the Statement. Reason for not filling up simultaneously the backlog posts was mainly the non-availability of suitable SC/ST candidates.

Information on staff cadres is being collected.